NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 SRIKANT MOHAN

For the R-I Company

2. K. Growtham Kumar Athiban Vijay

Cannel for Petition

ORDER

K.Gowtham Kumar and Shri Athiban Vijay, Counsel for Petitioner present. Shri Shri Srikant Mohan, Counsel for R-1 Company present. At their request time enlarged for final hearing. Put up on 6/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)